Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

I.A. No. 127of 2011 in
D.F.R. 697 of 2011

Dated : 8th July, 2011

Present: **Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson**
Hon'ble Mr. V.J. Talwar, Technical Member

Tamil Nadu Electricity Board **… Appellant(s)**

Versus

Sree R Power (P) Ltd & Anr. **….Respondent(s)**

Counsel for the Appellant(s): **Mr. S. Vallinayagam**

ORDER

I.A. No. 127 of 2011
(Condone delay Application)

Issue notice to the Respondents returnable on 26.07.2011.

Dasti service is permitted.

Post the matter on ***26.07.2011.***

(V.J. Talwar)
Technical Member

(Justice M. KarpagaVinayagam)
Chairperson

TS/KS